Annexure-5

Name of the corporate debtor: KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED; Date of commencement of liquidation: 23.05.2025 (Order received by the Liquidator on 28.05.2025); List of stakeholders as on: 23.07.2025

							25.07.2025									
						List of opera	List of operational creditors (Government Dues)					(Amount in ₹)				
											Amount of	Amount of any mutual dues, that	Amount	Amount of	· ·	
											contingent	may be	of claim	claim under	Remarks,	
SI. No.	Details of Claimant			Details of claim received		Details of claim admitted					claim	set off	rejected	verification	if any	
						Total amount	Nature	nt	nt	amount of						
3		Governme	Identificat		Amount	of claim	of	pending	removed?	claims		100				
	Department	nt	ion No.	Date of receipt	claimed	admitted	claim	disposal	(Yes/No)	admitted						
1	Employees' Provident Fund Organisation	(A Statutory Organizati on under Ministry Of Labour & Employme nt, Govt. Of India)				74,17,829	Claim by Employees Provident Fund Organisation, RPFC, Alwar.	0		89.4	0	0		0		
	Total				74,17,829	74,17,829		0	0	89.4	0	0	0	0		

SHAILENDRA SINGH

Advocate
Insolvency Professional
IP Regn. No:
IBBI/IPA-002/IP-N00471/2017-2018/11372